

1	2	3	4
April	12.5	16.9	+35.20
May	12.3	16.1	+30.89
June	13.6	17.8	+30.88

Impact of FTA with Asean countries

1817. PROF. P.J. KURIEN : Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether any study has been conducted on the impact of Foreign Trade Agreement (FTA) with the Association of South East Asian Nations (ASEAN);

(b) if so, the details thereof;

(c) whether Government is negotiating for FTA with Malaysia, Indonesia and Thailand, if so, the details thereof;

(d) whether the State Government of Kerala has represented that such negotiations should be done after consultation with the State Government; and

(e) if so, the details thereof and Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA) : (a) and (b) No Sir.

(c) Negotiations are underway with Malaysia for Comprehensive Economic Cooperation Agreement (CECA) which includes Trade in Goods, Trade in Services, Investment and other areas of economic cooperation and with Thailand for a Free Trade Agreement covering Trade in Goods, Trade in Services and Investment.

(d) Yes, Sir.

(e) State Government of Kerala was informed that all Free Trade Agreement negotiations involve a series of stakeholder consultations by the Ministry of Commerce & Industry and also through other relevant Ministries/Departments of the Government of India.

Adverse effect of reduction in import duty on natural rubber

1818. SHRI K.N. BALAGOPAL : Will the Minister of COMMERCE AND INDUSTRY be pleased to state: